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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/86/2016
NAME OF THE PETITIONER(S) : A. Parthasarathy
NAME OF THE RESPONDENT(S) : MPL Forging Private Limited & 6 others
UNDER SECTION : 397/398, 402, 403 and 406 read with Schedule 11 of the Act.

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	J. BALAKUMAR	Rep for R1 to R3 & R7	
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M. VIDYA

Petitioner


For
M. VIDYA.

ORDER

Proxy representing Ms M Vidya, counsel for petitioner present. Shri J Balakumar, counsel for R1 to R3 & R7 present. Counsel representing R4 called but absent. Proxy counsel for petitioner sought time for submitting oral arguments since her senior counsel is unwell today. Time extended at request. Put up on 31.03.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)